

Rep. by Act... 56... of 1974, S. 2 & Sch. I.

**THE COTTON FABRICS (ADDITIONAL EXCISE DUTY)
(REPEAL) ACT, 1967**

No. 26 OF 1967

[1st December, 1967]

An Act to provide for the repeal of the Cotton Fabrics
(Additional Excise Duty) Act, 1957.

BE it enacted by Parliament in the Eighteenth Year of the
Republic of India as follows:—

1. This Act may be called the Cotton Fabrics (Additional Excise Short title.
Duty) (Repeal) Act, 1967.

2. The Cotton Fabrics (Additional Excise Duty) Act, 1957, is Repeal of
hereby repealed. Act 33, of
1957.